

education, safe drinking water supply and environmental sanitation facility (sullage drains and low cost sanitary latrines) and strengthening of various institutional set up to achieve the aim of living conditions of rural community. The location of the project area spread over 13 districts of U.P. which includes 8 hill districts, namely, Dehradun, Tehri, Chamoli, Pauri, Pithoragarh, Uttarkashi, Nainital and Almora and 5 Bundelkhand districts, namely, Jhansi, Lalitpur, Banda, Kamirpur and Jalaun covering total 1000 villages. The project has already been approved by the World Bank for \$ 59.6 million loan for this project on 26.6.1996.

An outlay of Rs. 2500 crores for roads and bridges under the category of external aided projects in the 9th Five Year Plan has been requested. The total length of selected package is 2680 kilometres, out of which 258 kilometres require widening, 1405 kilometres needs widening & strengthening and 1017 kilometres needs strengthening.

[English]

Central Assistance to Food Processing Industries

1613. SHRI RAMASHRAYA PRASAD SINGH :
 PROF. RASA SINGH RAWAT :
 SHRIMATI JAYAWANTI NAVINCHANDRA
 MEHTA :
 SHRIMATI SHEELA GAUTAM :
 SHRI S.D.N.R. WADIYAR :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have drawn any plans to develop Food Processing Industry in India;

(b) if so, the details thereof;

(c) the amount of assistance sought by various States, separately, for setting up of Food Processing Industries during the last three years;

(d) if so, the details thereof;

(e) the assistance provided to various States during the above period; and

(f) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (f). Ministry of Food Processing Industries are operating several developmental Plan Schemes for the overall development of food processing industries. Under the Plan Schemes financial assistance is extended to State Government Organisations, Joint Sector/Assisted Sector Units/Cooperatives/Voluntary Organisations etc. for upgrading or setting up or enlarging food processing facilities, developing backward linkages with farmers, marketing support, for setting up pork, poultry and other meat and meat processing facilities, tuna and other fish processing,

setting up of cold-chain, Research & Development in food processing and packaging and training of manpower in certain sectors etc.

The Plan Schemes being operated by this Ministry are not State specific and cover different segments such as Fruits & Vegetables Processing, Meat & Poultry Processing, Grain Processing, Fisheries etc. The financial assistance provided by this Ministry for the proposals received from different states of the country including assistance for Research & Development, Manpower development etc. during the last 3 years has been as under :

Year	Amount (Rs. in Crores)
1993-94	38.52
1994-95	29.74
1995-96	40.87

Integrated Rural Development Programme

1614. SHRI RAJU RANA :
 SHRI KASHIRAM RANA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have received the report from the Committee appointed by the Reserve Bank of India on implementation of Integrated Rural Development Programme;

(b) if so, the main recommendations by the Committee;

(c) the details of recommendations accepted by the Government; and

(d) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir. An interim reports has been submitted by the Committee.

(b) and (c). The main recommendations made by the Committee in its interim report and those accepted by the Government are :-

(i) Greater involvement of Panchayati Raj Institution in the implementation of the IRDP.

(ii) Selection of the families below poverty line for assistance under IRDP should be from those with skills, aptitude and experience in handling assets. Others could also be provided assistance under IRDP, subject to acquiring or upgrading their skills under TRYSEM or other related training programmes.

- (iii) Switchover from present front-end subsidy to back end subsidy.
- (iv) Measures for better recovery of IRDP loan.
- (v) Realistic repayment schedules and increasing the security free limits.
- (vi) Need to meet working capital requirement.
- (vii) Stress on better planning and development of infrastructure.
- (viii) Increase in the level of per family assistance by providing larger credit and higher subsidy.
- (ix) Encouragement of group activities.
- (x) Modification of traditional target oriented approach.

(d) Instructions to implement the recommendations have been issued by Government of India and Reserve Bank of India respectively to all the concerned.

[Translation]

Improvement and Reorganisation of Administrative set-up

1615. SHRIMATI SHEELA GAUTAM :
SHRI RAMESHWAR PATIDAR :

Will the PRIME MINISTER be pleased to state :

(a) the measures contemplated by the Government to improve and reorganise its administrative set up;

(b) whether the Government propose to set up a reforms commission/committee to look into the existing lacunae in administrative set up and suggest remedial measures; and

(c) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The Government has taken several measures from time to time to improve and reorganise its administrative set-up to promote administrative efficiency. A number of specialised bodies have been set-up from time to time to suggest appropriate reforms in administration. Some of the important measures taken by the Government are the following :

- Steps for improving procedures and methods for recruitment, training, development, promotion and transfer of Government employees;
- Steps under the programme of Responsive Administration for simplification of procedures, delegation of authority, enforcement of

accountability and prompt and sympathetic redressal of public grievances;

- Strengthening of vigilance machinery and launching of a three-pronged strategy comprising preventive vigilance, surveillance and detection and different punitive action for talking corrupt practices in public administration.

(b) and (c). At present, there is no such proposal before the Government.

[English]

Clearance to Project

1616. SHRI SANAT KUMAR MANDAL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether attention of the Government has been invited of the news-item captioned "Inefficiency costs Centre a whopping Rs.17,000 Cr." appearing in 'The Financial Express', New Delhi dated May 3, 1996;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the positive measures being taken to avoid delays in the clearance of the Central mega projects resulting in massive time and cost overrun?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes Sir. The amount of Rs.17000 crores mentioned in the news item refers to the sum of difference between the approved cost and the anticipated cost (as on 29.2.96) of mega and major projects in the Central sector. This cannot be entirely attributed to 'inefficiency'.

(b) The external factors outside the control of the project authorities such as exchange variations Price escalation, change in duties and levies etc. also contribute significantly to the cost overrun beside the change of scope and delays.

(c) and (d). Govt. is very much concerned with the time any cost overrun of projects. Details of steps taken by Govt. to streamline for preparation of the original estimates and implementation of projects is enclosed in statement.

STATEMENT

Steps taken by the Government to Streamline for preparing the original estimates and implementation of projects

- (i) Two-Stage project approval to ensure adequate preparation, environmental and